

**GOVERNMENT OF INDIA
LABOUR AND EMPLOYMENT
LOK SABHA**

UNSTARRED QUESTION NO:3785
ANSWERED ON:30.04.2007
STRIKES AND LOCKOUTS
Athawale Shri Ramdas;Mondal Shri Abu Ayes

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) the number of incidents of strikes and lockouts occurred in public sector and private sector during each of the last three years especially in tribal areas, state-wise;
- (b) the number of mandays wasted on account of this in the country including Gujarat, State-wise and year-wise;
- (c) the number of workers/employees rendered jobless on account of these incidents in various States, State-wise and year-wise; and
- (d) the steps taken by the Government to improve industrial relations?

Answer

MINISTER OF THE STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI OSCAR FERNANDES)

- (a): A Statement showing the number of strikes and lockouts in the public sector and the private sector, State-wise , during 2004, 2005 and 2006 is at Annexure I. However, information is not maintained separately for tribal areas.
- (b) & (c): The information on number of workers rendered jobless on account of incidents of strikes and lockouts is not centrally maintained. The details on number of mandays lost and workers affected due to strikes & lockouts in the country, including Gujarat during 2004,2005 and 2006 is at Annexure II.
- (d): The Industrial Disputes Act, 1947, provides a framework for maintaining harmonious industrial relations. The Act facilitates intervention, mediation and conciliation by the Industrial Relations Machinery of the appropriate Government for resolution of industrial disputes.